

dustan Steel" placed on the Table of the House on 5th April, 1968.

(d) According to the production and sales programme approved by the Company for the year 1969-70, the estimated loss should be appreciably lower than in the preceding two years.

Establishment of Cable Factory at Hyderabad

*770. SHRI B. K. DASCHOWDHURY: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Hindustan Cables Ltd. has planned to set up a second Cable Factory at Hyderabad;

(b) if so, what will be the production capacity of the factory; and

(c) the time by which the factory is expected to go into production?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir. The Hindustan Cables Ltd., have submitted a proposal.

(b) 5000 Km.

(c) About 3 years after approval is given.

M/s Hind Galvanising and Engineering Co. (P) Ltd.

*771. SHRI GEORGE FERNANDES: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. Hind Galvanising and Engineering Co. (P) Ltd. started manufacturing and supplying oil barrels before they claimed their capacities to Government for manufacturing oil barrels;

(b) whether an officer of the Directorate-General Technical Develop-

ment had inspected their plant in 1963 and reported that they can manufacture barrels with improvisation of existing machines;

(c) if so, how manufacture of barrels by them was possible without their installing machines specifically for the said purpose;

(d) whether similar machines as possessed by them at the time of their assessment during 1964 were also possessed by other fabricators; and

(e) if so, whether capacities of other fabricators were also assessed on the basis on which capacity of M/s. Hind Galvanising and Engineering Co. (P) Ltd. was assessed and, if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (e). The entire matter has been gone into in detail by the Estimates Committee in their 85th Report presented to the Lok Sabha on the 30th April, 1969. Attention is invited to pages 42-52 of that Report. The Committee have made a number of recommendations which are being examined by the Government. Government's views will be furnished to the Committee and a final decision would be taken thereon after further recommendations of the Committee have been made known to the Government.

दिल्ली में रेलवे फाटकों पर उपरि पुल

*772. श्री कंवरलाल गुप्त : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में ऐसे बड़े रेलवे फाटकों की संख्या कितनी है जहां अभी तक उपरि पुल नहीं बनाये गये हैं और उससे यातायात में गतिरोध पैदा हो रहा है ; और

(ख) सरकार का आगामी पांच वर्षों में, वर्ष वार, कौन से फाटकों पर उपरी पुल बनाने का विचार है ?